

From.

Registrar General, High Court of Uttarakhand, Nainital.

To,

All the District Judges, Principal Judge/Judges, Family Courts, State Judiciary, Uttarakhand.

C.L. No. 0 ⟨V(a)-4/UHC/D.R. (I)/2017 Dated: 27 October, 2017.

<u>Subject:-</u> <u>Regarding Disposal of cases more than 05 years old.</u> Sir/Madam,

With regard to the subject cited above, in continuation of earlier directions issued by the Hon'ble Court, I am directed to request you to monitor the disposal of old cases and to submit regular reports to the High Court.

I have also been directed to request to encourage all the Judicial Officers posted under your respective jurisdiction to devote themselves in clearing the backlog and to concentrate on case-to-case basis starting from the oldest.

You, are therefore, requested to bring the directions of Hon'ble Court to the knowledge of all the Judicial Officers posted in your respective Judgeship and to do the needful accordingly.

Yours faithfully,

(Narendra Butt) Registrar General Dated: 37 October, 2017.

No.4 7 27 /UHC/D.R. (I)/2017 Dated: マ Copy for information and necessary action to:

1. Director, Uttarakhand Judicial & Legal Academy, Bhowali.

2. NIC/Guard File.

Deputy Registrar (I)